

LOK SABHA

Monday, November 18, 1963/Kartika
27, 1885 (Saka).

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

MEMBER SWORN

Mr. Speaker: Secretary may call out the name of the Member who has come to make and subscribe the oath or affirmation under the Constitution.

Secretary: Shri Ku. Sivapppraghassan.

Mr. Speaker: The Minister of Parliamentary Affairs may introduce the Member to the House.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I have great pleasure in introducing to you, and through you to the House, Shri Ku. Sivapppraghassan, who has been returned to Lok Sabha from Pondicherry constituency.

Shri Ku. Sivapppraghassan (Pondicherry).

ORAL ANSWERS TO QUESTIONS

Colombo Proposals

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Shri Yashpal Singh:
Shri Vishram Prasad:
Shri Hem Barua:
Shri Hari Vishnu Kamath:
Shri Prakash Vir Shastri:
Shri L. M. Singhvi:
Shri S. M. Banerjee:
Shri Umanath:
Shri Harish Chandra Mathur:
Shri P. C. Borooah:
Shri D. D. Mantri:
Shri Balmiki:
*1. Shri Surendra Pal Singh:

Shri Koya:
Shrimati Savitri Nigam:
Shri Maheswar Naik:
Shri Mohan Swarup:
Shri D. C. Sharma:
Shri Vasudevan Nair:
Shri Balkrishna Wasnik:
Shri Ram Sewak Yadav:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:
Shri Rameshwar Tantia:
Shrimati Renuka Barkataki:
Shri P. R. Chakraverti:
Shri Bhagwat Jha Azad:
Shri Sidheshwar Prasad:
Shri Kolla Venkalah:
Shri Tridib Kumar Chaudhuri:
Shri Hem Raj:
Shri Heda:
Shri Indrajit Gupta:
Shri Vishwanath Pandey:
Shri Balgovind Verma:
Shri Sarjoo Pandey:
Shri Bade:
Shri Kachhavaiya:
Shri Raghunath Singh:
Shri K. C. Pant:
Shri Bibhuti Mishra:
Shri Gulshan:
Dr. Mahadeva Prasad:

Will the Prime Minister be pleased to state:

(a) whether any further efforts have been made by the Colombo Powers to influence the Chinese Government to accept the Colombo proposals; and

(b) if so, the result thereof?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) The Government of India are not aware of further efforts, if any, made by the Colombo Powers to persuade the Chinese Government to accept the Colombo Pro-

posals in toto and without reservations in the same manner that the Government of India had done.

(b) Does not arise.

श्री यशपाल सिंह : जबकि चाइनीज गवर्नमेंट कोलम्बो प्रपोजलज से इंकार कर चुकी है तो सरकार की क्या दिलचस्पी है कि इस मामले को कोलम्बो प्रस्तावों का नाम देकर लटकाये हुए है ?

अध्यक्ष महोदय : अब तो दिलचस्पी सरकार की नहीं, आपकी मालूम होती है ।

प्रधान मंत्री तथा बंदेशिक कार्य मंत्री तथा अणुशक्ति मंत्री (श्री जवाहरलाल नेहरू) : मेरी समझ में नहीं आया है कि माननीय सदस्य मूझ से क्या जानना चाहते हैं । कोलम्बो प्रपोजलज एक वाका हुआ, उसको लटकाने या उखाड़ने के सवाल नहीं हैं । एक वाका हुआ और उसका जिक्र होता है और कुछ न कुछ कार्रवाई होती है कभी कभी । हमारे लटकाने का यह सवाल नहीं है अगर यह कहा जाए कि जो कोलम्बो प्रपोजलज में लिखा है और जिसको हमने मंजूर किया है, उसके बारे में हम यह कह दें कि हम नामंजूर करते हैं तो इसको हम बिल्कुल गलत समझते हैं ।

श्री यशपाल सिंह : इन कोलम्बो प्रपोजलज से छुटकारा पाकर सरकार कब तक अपनी जमीन खाली करायेगी ?

श्री जवाहरलाल नेहरू : कोलम्बो प्रपोजलज से यह बात ताल्लुक नहीं रखती है । यह बात तो हमारे इरादे की, हमारी तैयारी की है, हमारी कोशिश की है ।

Shri Hari Vishnu Kamath : Is it a fact that on the occasion of his seventy-fifth birthday the Prime Minister received communications or suggestions, either directly or through common friends, such as the ex-Premier of France, Mr. Edgar Faure, or our Nepalese friends, to the effect

that the Chinese Prime Minister is anxious, to visit Delhi for talks about this matter and also that either the Colombo Powers or others are arranging an Afro-Asian meet and, if so, has the Prime Minister made it very clear to the Chinese Prime Minister, Mr. Chou En-lai, that he will be a most unwelcome visitor here in our country and India will not join any such conference unless and until China has vacated the military aggression on our territory?

Mr. Speaker : That is a different question. Here the question is whether further efforts have been made by the Colombo Powers.

Shri Hari Vishnu Kamath : Yes, Sir. But it is the same Colombo Powers who have said....

Mr. Speaker : The question whether he has received any message from Mr. Chou En-lai that he was prepared to come here is quite distinct from the question whether the Colombo Powers have made any further efforts to influence the Chinese Government.

Shri Nath Pal : May I submit that it is the Colombo Powers that insisted that the Chinese Prime Minister is willing to enter into discussions with the Government of India? So, it is very relevant.

Mr. Speaker : But that was not the first question. Anyhow, I will give him an opportunity later.

Shri Indrajit Gupta : We were told just now in the reply to the original question that as far as the Government of India knew no further efforts had been made by the Colombo powers in this direction. May I know what significance, if any, the Government attaches to the statements which appeared in public on behalf of the Governments, particularly of Ghana and the United Arab Republic, to the effect that they were hopeful that certain moves which were afoot would lead to a rapprochement on the basis of the Colombo proposals and that China would be persuaded to accept them?

Shri Jawaharlal Nehru: It is a little difficult for me to state what importance or significance is to be attached to statements made in Ghana or in the United Arab Republic. It is the interpretation of events; their hopes expressed. They may have some additional information or may not have it.

श्री विश्राम प्रसाद : जब कोलम्बो प्रोपोजलज को चीन सरकार मानने से इंकार करती है तो जो ३८,००० वर्गमील इलाका चीन के कब्जे में हमारा है, जैसा कि पंडित विजय लक्ष्मी ने संयुक्त राष्ट्र में कहा है, उसको वापिस लेने के बारे में हमारी सरकार का क्या रुख है, क्या कार्रवाई करना चाहती है ?

अध्यक्ष महोदय : इस सवाल में खुल कर अगर आप चलेंगे तो कहां तक चल सकेंगे । आप देखें कि यह सप्लीमेंटरी इस सवाल में से उठता है या नहीं । सवाल आप देखें कि क्या है । सवाल यह है कि और कोशिश कोलम्बो पावर्ज ने की है या नहीं । आपका सवाल दूसरा है ।

Shri Hem Barua: May I know if it has been brought to the notice of the Colombo Powers that by standing still on the Colombo proposals they have allowed initiative to China over us and have helped them to win the diplomatic war; if so, what is their reaction?

Mr. Speaker: Again, the same objection is there.

Shri Jawaharlal Nehru: This fact that the hon. Member mentions has not particularly been brought to the notice of the Colombo Powers by us. I suppose, they realise the situation and it is not very proper for us to instruct them all the time as to what they should do and what they should not do.

Shri Hem Barua: Because of the stalemate created by the Colombo proposals.....

Mr. Speaker: Shri P. C. Borooah.

Shri P. C. Borooah: What has been the reaction of the Colombo Powers to the Chinese rejection of their proposals describing them as an arbitrary award?

Mr. Speaker: That also I cannot allow.

Shri Bhagwat Jha Azad: May I know if Government has got any information about any fresh proposal on the part of the Colombo Powers for any meeting in future to consider this question?

Shri Jawaharlal Nehru: I have just now said that we have none.

Mr. Speaker: Next question.

Some Hon. Members rose—

Shri Nath Pai: Sir, I stood up earlier when you said that you would allow me later on.

Mr. Speaker: Order, order. Hon. Members will kindly hear me. There are about 50 hon. Members who have given notice of this question. They cannot expect me to call every one of them here.

Shri Nath Pai: Please call only those whom you promised you would call later on.

Mr. Speaker: Then I called Shri Hem Barua after Shri Kamath. Further, every question that has been asked is not relevant to the real purport of the question.

Shri Nath Pai: You specifically said, "You sit down; I will call you later on."

Mr. Speaker: Now I am sorry.

Shri Bada: Sir, it is our right to ask a question. I rose twice or thrice and you have not given an opportunity. That is an injustice done to us.

Mr. Speaker: Order, order. Will he kindly resume his seat?

Shri Bade: I will sit down. But we have given notice of the question and after seeing 50 names you have given an opportunity for asking five or six questions.

Mr. Speaker: Hon. Members should realise that they urge upon me to go a little faster to cover some more questions. On this question there is nothing to be asked. All the questions that have been asked I was rather obliged to disallow. Shri Bade would realise it. It is unfair on his part to say that injustice has been done to him. Next question.

Shri Bade: I am really sorry for using that word.

Mr. Speaker: He will kindly resume his seat.

Shri Bade: But there are 50 names and you have given only 5 or 6 minutes for this. You cannot anticipate the supplementaries which we are going to ask.

Mr. Speaker: Next question. Shri Kamath.

श्री बागड़ी : एक व्यवस्था का प्रश्न में उठाना चाहता हूँ । आपने यह फरमाया है कि आप पचास आदमियों के अगर नाम हों तो उन सबको आप सवाल करने की इजाजत नहीं दे सकते हैं । यह सवाल सारे संसार से ताल्लुक रखने वाला है और अगर हर एक को सवाल करने की इजाजत नहीं दी जा सकती है तो कम से कम हर एक पार्टी के एक दो आदमियों के खयालात तो सामने आ जाने चाहिये थे और हर एक पार्टी के एक दो आदमियों को सवाल करने का मौका मिल जाना चाहिये था । क्योंकि प्रधान मन्त्री छुट्टी चाहते थे क्योंकि ठोस बात ही नहीं, इसलिये आपने प्रधान मन्त्री को छुट्टी दे दी...

अध्यक्ष महोदय : अगर मेम्बर साहबान

डिस्कशन चाहते हैं तो उनके लिये बहुत से तरीके खुले हैं, और वे ऐसा कर सकते हैं । सवाल के समय ऐसा नहीं हो सकता ।

V.O.A. Transmitter Agreement

Shri Hari Vishnu Kamath:
 Shri P. C. Borooah:
 Shri S. M. Banerjee:
 Shri Yashpal Singh:
 Shri Prakash Vir Shastri:
 Shri Bishanahander Seth:
 Shri B. P. Yadava:
 Shri Dhaon:
 Shri Bishwanath Roy:
 Shri Maheswar Naik:
 Shrimati Savitri Nigam:
 Shri Sidheshwar Prasad:
 Shri M. L. Dwivedi:
 Shri S. C. Samanta:
 Shri B. K. Das:
 Shri S. N. Chaturvedi:
 Shri Sivamurthi Swamy:
 Shri D. C. Sharma:
 Dr. L. M. Singhvi:
 Shri Vasudevan Nair:
 Shri Surendra Pal Singh:
 Shri Kolla Venkaiah:
 Shri Tridib Kumar Chaudhuri:
 Shri P. R. Chakraverti:
 Shri Heda:
 Shri Sham Lal Saraf:
 Shri Bade:
 Shri Kachhavaia:
 Shri Vishram Prasad:

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Will the Prime Minister be pleased to state:

(a) whether the Voice of America Transmitter Agreement has been reviewed and reconsidered;

(b) whether any modifications have been made therein; and

(c) if so, the particulars thereof?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

The Government of India have informed the United States Government that the only basis on which the Government of India can go ahead with the transmitter agreement is that there should be no broadcasts from this transmitter by the Voice of